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GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION
CENTRAL AGRICULTURAL UNIVERSITY
IMPHAL : MANIPUR

O R D I N A N C E

Imphal , dated the

No. VI of 2007

No. CAU/Reg/584/Ord/05. - Whereas the approved Expenditure Finance Committee Memo along with addendum in respect of the sanction of the Central Agricultural University Scheme under the VIII th Five Year Plan as communicated by the Joint Secretary, Department of Agricultural Research and Education and Secretary, Indian Council of Agricultural Research vide their letter number I(2)/92-P1 and M (Part-III) dated 13th October, 1993 provides for the establishment of College of Veterinary Sciences (Mizoram), College of Horticulture and Forestry (Arunachal Pradesh), College of Fisheries (Tripura), College of Agricultural Engineering and Post harvest Technology (Sikkim), College of Home Science and College of Post Graduate Studies (Meghalaya).

And whereas, the Government of India in the Department of Agricultural Research and Education has approved the issue/making of an Ordinance regarding the appointments and emoluments of employees other than those for whom provision has been made in the Statutes of the Central Agricultural University, Imphal vide letter No. 42-1/94-Edn IV dated 14th March, 1995.

And whereas, since the inception of Central Agricultural University, the age of superannuation of the Teachers was kept at par with the age of superannuation recommended by the University Grants Commission for teachers in the other Central Universities. Now, the University Grants Commission has enhanced the age of superannuation for teachers of the Central Universities from sixty two to sixty five years.

And whereas, keeping in conformity with this, the Board of Management in exercise of the powers conferred by the sub-section 2 of section 27 of CAU Act, 1992 (No. 40 of 1992) and sub-section 1 of section 40 of the Statutes of Central Agricultural University Act, 1992

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(No. 40 of 1992). approved the proposal to raise the age of superannuation of teachers to sixty five years.

And whereas the Government of India in the Department of Agricultural Research and Education has approved the issue/making of an Ordinance regarding the age of superannuation of teachers vide letter no. 5-15/2007-CAU Dated the 20th February, 2008.

Now therefore, in exercise of powers conferred under section 27(2) of Central Agricultural University Act, 1992 (No. 40 of 1992) and with previous approval of Central Government, I, the Vice-Chancellor of Central Agricultural University, Imphal do hereby make the ordinance that the age of superannuation of the teachers – Professor, Associate Professor, Assistant Professor or equivalent holding teaching positions on regular employment against sanctioned posts as on 15th March, 2007 in Central Agricultural University is increased to sixty five years.

Further, persons attaining the age of sixty two years but have not attained the age of sixty five years be re-employed against the vacant sanctioned teaching positions till they attain the age of sixty five years.

This Ordinance shall come into force on the date of its publication in the Official Gazette.

(S.N. Puri)
Vice-Chancellor

N. Bangimda Singh